

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 16

Dated Guwahati, the 4th February, 2021

In supersession of all earlier Orders, Hon'ble the Chief Justice has been pleased to re-constitute the Special Bench to deal with the matters pertaining to Foreigners Tribunal, till further order(s). The Special Bench will comprise of Hon'ble Mr. Justice N. Kotiswar Singh and any other available Hon'ble Judge junior to Hon'ble Mr. Justice N. Kotiswar Singh.

This order will come into force with effect from 8th February, 2021.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III -40/2019/648-665/G Dated 4th February, 2021.

Copy to:

- 1) The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 4) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 5) The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 6) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
- 7) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 9) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Court Manager, Gauhati High Court, Guwahati.
- 11) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
- 14) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 17) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL